

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.382/96

Date of Order: 3.4.96

BETWEEN

C.Subbarayudu

.. Applicant.

A N D

1. The Sub Divisional Officer,  
Telecommunication, Tadipatri.
2. The Telecom District Manager,  
Ananthapur.
3. The Chief General Manager,  
Telecommunications, Doorsancharbhavan,  
Hyderabad.

.. Respondents.

- - -

Counsel for the Applicant

.. Mr.K.Venkateswara Rao

Counsel for the Respondents

.. Mr.N.V.Raghava Reddy.

- - -

CORAM:

HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (ADMN.)

- - -

J U D G E M E N T

{ As per Hon'ble Shri H.Rajendra Prasad, Member (Admn.) }

- - -

Heard Mr.K.Venkateswara Rao, learned counsel for the applicant.

2. The facts and circumstances of this case are exactly identical to those in OA.206/96 disposed of by this Tribunal on 15.2.96. The Directions issued in the above OA shall therefore be applicable to this OA as well. In keeping with the order issued earlier in OA.No.206/96 is therefore directed that:

- (1) The applicant be engaged in the same unit, as far as possible, or in a neighbouring unit, if and when any work is available to so engage him.

Q/s  
5/4

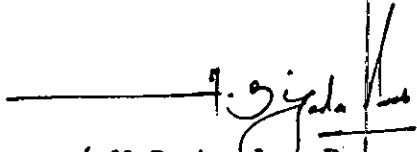
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.. 2 ..

(2) It shall be ensured that no outsider is given a preference in the matter before he is offered some work to perform.

(3) It shall also be ensured that none who is already engaged in casual service shall be disengaged owing to reengagement of the applicant.

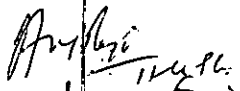
3. This the OA is disposed of at the admission stage.  
No costs.

  
( H. Rajendra Prasad )  
Member (Admn.)

Dated: 3rd April, 1996

( Dictated in Open Court )

sd

  
Dy. Registrar (J)

Contd...

Copy to:

1. The Sub Divisional Officer,  
Telecommunication,  
Tadipatri.
2. The Telecom District Manager,  
Ananthapur.
3. The Chief General Manager,  
Telecommunications,  
Doorsanchar Bhavan,  
Hyderabad.
4. One copy to Mr.K.Venkateswar Rao, Advocate,  
CAT, Hyderabad.
5. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC,  
CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.

YLKR

O.A. 382/96

Q 18/4/96

TYPED BY  
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CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B. GORTHI : MEMBER(A)

HON'BLE SHRI H. Rajendra Prasad : M(A)

DATED: 3-4-96

ORDER/JUDGMENT

M.A.NO./R.A./C.A.No.

IN

O.A.NO. 382/96

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS  
at the admission stage.

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

\* \* \*

No Sale Copy A/c copying of A.

